

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 224
CP(CAA)/39(AHM)2021
in CA(CAA)80 of 2020

Order under Section 230-232 Co.Act, 2013

IN THE MATTER OF:

Arcelor Mittal India Pvt Ltd
AM Associates India Pvt Ltd
Arcelor Mittal Nippon Steel India Ltd

.....Applicant

.....Respondent

Order delivered on ..22/02/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Abhishek Singhvi, Sr. Adv. Mr. Mihir Thakore, Sr. Adv.
: Mr. Navin Pahwa, Sr. Adv. Mr. Nirag Pathak, Adv.
: Mr. Palash Agarwal, Adv. Mr. Vivek Parekh, Adv.
: Mr. Abhishek Swaroop, Adv.
For the RD : Mr. Shiv Pal Singh, Assistant Director (NWR)
For the Income Tax
Department : Ms. Pankti Shah, Adv. for Ms. Maithili Mehta, Adv.

ORDER

Heard Learned Sr. Counsel for the applicant. The order is reserved.

-sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-sd-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)